

SUPREME COURT OF INDIA

Re: Appointment of Mr. Justice S. Manikumar as Chief Justice in Kerala High Court.

Office of the Chief Justice of the Kerala High Court would be falling vacant shortly, consequent upon elevation of Mr. Justice Hrishikesh Roy, Chief Justice of that High Court to the Supreme Court, in terms of a separate recommendation made by the Collegium today. Therefore, appointment to that office is required to be made.

Mr. Justice S. Manikumar is the senior-most Judge from Madras High Court and has been functioning there since his elevation. Having regard to all relevant factors, the Collegium is of the considered view that Mr. Justice S. Manikumar is suitable in all respects for being appointed as Chief Justice of the Kerala High Court. The Collegium resolves to recommend accordingly.

(Ranjan Gogoi), C.J.I.

(S.A. Bobde), J.

(N.V. Ramana), J.

New Delhi,
August 28, 2019.